

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 08.11.2017

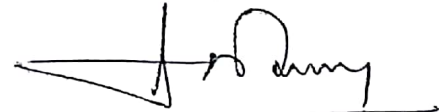
**ORDER NO. 159 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 150/2017 for CESTAT Delhi to the extent indicated below :-

**On 10.11.2017 at 02.30.P.M.** Hon'ble Sh. S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM matters :

1. ST/ROM/50824-50825/2017

**By Order**



**(A.Mohan Kumar)**

**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar**